

Repealed by Act 36 of 1957.

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THE REPRESENTATION OF THE PEOPLE (AMEND-
MENT) ACT, 1951
No. XXVII OF 1951



An Act further to amend the Representation of the People Act, 1950

[5th May, 1951]

BE it enacted by Parliament as follows :—

1. **Short title.**—This Act may be called the Representation of the People (Amendment) Act, 1951.

2. **Insertion of new section 3A in Act XLIII of 1950.**—After section 3 of the Representation of the People Act, 1950 (hereinafter referred to as the principal Act), the following section shall be inserted, namely :—

“3A. *Reservation of seats in the House of the People for scheduled castes and scheduled tribes in certain Part C States.*—(1) Of the seats in the House of the People allotted under section 3 to each of the States of Delhi, Himachal Pradesh and Vindhya Pradesh, one shall be reserved for the scheduled castes ; and of the seats so allotted to each of the States of Manipur and Vindhya Pradesh, one shall be reserved for the scheduled tribes.

(2) For the purposes of this Act, the castes specified in the Sixth Schedule shall be the scheduled castes in relation to the Part C State under which they are so specified, and the tribes specified in the Seventh Schedule shall be the scheduled tribes in relation to the Part C State under which they are so specified.”

3. **Addition of Sixth and Seventh Schedules to Act XLIII of 1950.**—After the Fifth Schedule to the principal Act, the following Schedules shall be inserted, namely :—

“SIXTH SCHEDULE

[See section 3A(2).]

(Scheduled Castes in certain Part C States.)

Delhi.

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| 1. Adi-Dharmi. | 15. Dhobi. | 28. Mazhabi. |
| 2. Agria. | 16. Dom. | 29. Megwal. |
| 3. Aheria. | 17. Gharrami. | 30. Mochi. |
| 4. Balai. | 18. Jatya or Jatav | 31. Nat (Rana). |
| 5. Banjara. | Chamar. | 32. Pasi. |
| 6. Bawaria. | 19. Julaha (Weaver). | 33. Perna. |
| 7. Bazigar. | 20. Kabirpanthi. | 34. Ram Dasia. |
| 8. Bhangi. | 21. Kachbandha. | 35. Ravidasi or Raidasi |
| 9. Bhil. | 22. Kanjar. | 36. Rehgarh or Raigar. |
| 10. Chamar. | 23. Khatik. | 37. Sansi. |
| 11. Chanwar Chamar. | 24. Koli. | 38. Sapera. |
| 12. Chohra (Sweeper). | 25. Lalbegi. | 39. Sikligar. |
| 13. Chuhra (Balmiki). | 26. Madari. | 40. Singiwala or Kalbelia. |
| 14. Dhanak or Dhanuk. | 27. Mallah. | 41. Sirkiband. |

Price anna 1 or 1½d.

Himachal Pradesh.

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| 1. Ad-dharmi. | 16. Kabirpanthi or Julaha or Keer. |
| 2. Balmiki or Chura or Bhangi
or Sweeper. | 17. Koli. |
| 3. Bangali. | 18. Mazhabi. |
| 4. Banjara. | 19. Mochi. |
| 5. Barar. | 20. Nat. |
| 6. Bawaria. | 21. Od. |
| 7. Bazigar. | 22. Pasi. |
| 8. Besi. | 23. Phrera. |
| 9. Bhanjra. | 24. Ramdasi or Ravidasi. |
| 10. Chamar. | 25. Ramdasia. |
| 11. Chanal. | 26. Rehar. |
| 12. Dagi. | 27. Sansi. |
| 13. Daole. | 28. Sapela. |
| 14. Dhaki or Toori. | 29. Sikligar. |
| 15. Doom or Doomna. | 30. Sirkiband. |

Vindhya Pradesh

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| 1. Basor (Bansphor). | 6. Dom. |
| 2. Chamar. | 7. Domar or Doris. |
| 3. Dahait. | 8. Kuchbandhia. |
| 4. Dharkar. | 9. Mehtar or Bhangi or Dhanuk. |
| 5. Dher. | 10. Mochi. |

SEVENTH SCHEDULE

[See section 3A(2).]

*(Scheduled Tribes in certain Part C States.)**Manipur*

1. Any Kuki tribe.
2. Any Lushai tribe.
3. Any Naga tribe.

Vindhya Pradesh

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| 1. Agariya. | 6. Khairwar. |
| 2. Baiga. | 7. Majhi. |
| 3. Bhumiya. | 8. Mawasi. |
| 4. Gond. | 9. Panika. |
| 5. Kamar. | 10. Pao." |